

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 489
TO BE ANSWERED ON 06.02.2023**

CHILD LABOUR

**489. SHRI JAYANT SINHA:
SHRI BHARTRUHARI MAHTAB:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the funds released under the National Child Labour Project (NCLP) during the last five years by the Government, State-wise;**
- (b) the number of sanctioned and operational districts under the scheme in 2020-21;**
- (c) the funds released to the NGOs and other organisations in Jharkhand in 2020-21 during districtwise;**
- (d) the names of the NGOs and organisations which have received Grants-in-aid under this scheme during Jharkhand, district-wise;**
- (e) whether funds are still allocated to NGOs under Grants-in-aid scheme for elimination of child labour, if so, the details thereof, if not, the reasons therefor and the number of districts which are not covered by the NCLP scheme;**
- (f) the details of the funds allocated as stipend through Direct Benefit Transfer to children under the NCLP scheme; and**
- (g) the details of funds under the NCLP scheme allocated for awareness programmes and their outcomes?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): The details of funds released under National Child Labour Project (NCLP) Scheme, State-wise, during 2018-19 to 2022-23 (upto 31.01.2023) is annexed.

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(b): NCLP scheme was approved for implementation up to 31.03.2021 and since then the scheme has been subsumed / merged with Samagara Shiksha Abhiyan (SSA) Scheme of Ministry of Education. Further, the NCLP Scheme was sanctioned in 324 districts and operational in 59 districts of the country as on 31.03.2021.

(c) to (e): Ministry of Labour & Employment does not release funds to NGOs directly under NCLP Scheme. The funds are released to the District Project Societies (DPS), setup under the chairmanship of the administrative head of the district namely District Magistrate / Deputy Commissioner/District Collector. The DPS releases fund to implementing agencies to operate Special Training Centres under NCLP Scheme.

(f): Rs.3.30 Crore has been released as stipend through Direct Benefit Transfer (DBT) to children enrolled under the NCLP scheme during 2022-23 (upto 31.01.2023)

(g): The Ministry of Labour & Employment carries out public awareness about child labour through its website and various social media handles. In addition, the DPS, where NCLP scheme is implemented, also carries out the awareness programme for which there is a provision to release an amount of Rs. 50,000 per DPS per year by the Ministry of Labour & Employment for this purpose.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 489 FOR 06.02.2023 BY SHRI JAYANT SINHA AND SHRI BHARTRUHARI MAHTAB REGARDING CHILD LABOUR

Details of fund released as grant under National Child Labour Project Scheme, State-wise,
during 2018-19 to 2022-23

(Rs. In Lakhs)

Sl. No.	Name of State	2018-19	2019-20	2020-21	2021-22	2022-23*
1	Andhra Pradesh	309.46	202.68	306.29	32.01	116.37
2	Assam	1109.45	198.28	49.64	81.10	140.68
3	Gujarat	99.41	154.31	61.36	12.23	0
4	Haryana	234.66	191.77	116.83	34.79	0
5	Jammu & Kashmir	56.14	0	32.48	0	0
6	Jharkhand	0	274.54	177.42	0	60.72
7	Karnataka	184.23	127.38	82.74	7.53	12.27
8	Madhya Pradesh	514.34	491.67	363.41	143.29	236.50
9	Maharashtra	106.19	998.70	931.49	196.53	102.54
10	Nagaland	0	4.00	0	0	0
11	Odisha	138.62	188.57	115.16	236.66	43.24
12	Punjab	256.88	282.35	206.41	317.35	37.53
13	Rajasthan	319.46	281.40	124.19	16.64	0
14	Tamil Nadu	878.53	811.44	482.00	323.45	178.14
15	Telangana	204.56	132.11	152.86	71.56	94.65
16	Uttar Pradesh	1420.72	759.66	433.83	137.70	99.91
17	Uttarakhand	0	32.64	0	0	0
18	West Bengal	1896.90	2503.72	463.37	203.10	424.26

* Upto 31.01.2023.
